NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.187& 194 of 2017 In CP No.243/59/HDB/2017
NAME OF THE COMPANY	Ind-Barath Thermotek Pvt Ltd
NAME OF THE PETITIONER(S)	Ind-Barath power infra Ltd
NAME OF THE RESPONDENT(S)	Ind-Barath Thermotek Pvt Ltd
UNDER SECTION	59

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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	PCS		L.
S. chi dambenam	FCS	9849056652	74
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Y. SURYANARAYANA	R2	9849866556	O54 .

D.V.A.S. Roll Proved for RIJES

Advocate 96402340Ay from

ORDER

Heard Mr.S.Chidambaram, Learned Counsel for Petitioner and Mr.S.Niranjan Reddy, Senior Counsel, Mr.Lakshmikanth Reddy Desai for R2, R5 & R6, Ms.C.Shilpa on behalf of Mr.Suryanarayana for R2 and Mr.DVAS Ravi Prasad for R1, R3.

Both the Counsels submitted that the issue in question is likely to be resolve soon and sought time for three weeks.

Case is posted to 02.01.2018.

Member (T)

Member (J)